

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/1075/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Prasanta Saikia  
Special Judge, Assam,  
Guwahati.

Dated Guwahati, the 16<sup>th</sup> February, 2018.

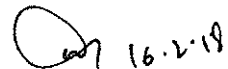
Sub: **Casual Leave along with headquarter leave permission.**

Ref:- Your letter No. SPL 294/2018, dtd. 13.02.2018

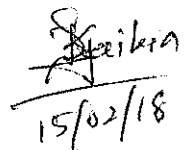
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 15.02.2018 along with permission to leave the Head Quarter w.e.f. the evening of 13.02.2018 till the morning of 16.02.2018 has been granted/ ~~rejected~~.

Yours faithfully,

 16.2.18

**JOINT REGISTRAR (VIGILANCE)**

  
15/02/18